

(b) if so, whether the conference is to be convened by the Government of India or by any private organisation;

(c) whether the venue for the conference has been selected; and

(d) what is the aim of the conference and what will be the topic of discussion in the conference?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) Yes.

(b) By a private organisation.

(c) Yes.

(d) The aim of the conference is to hold a study conference on social welfare and the main topic of discussion will be "The Role of Social Services in raising the Standard of Living".

#### KASHMIR TRADE COMMISSIONER

**\*385. Shri K. Subrahmanyam:** Will the Minister of States be pleased to state whether it is a fact that of all Part 'B' States Kashmir alone has a Trade Commissioner in New Delhi and if so, what is his position?

**The Minister of Home Affairs and States (Dr. Katju):** It is true that among Part 'B' States the Jammu and Kashmir State alone has a Trade Commissioner at New Delhi. His functions are mainly related to:

(1) Trade matters in India;

(2) contacting the Government Departments in Delhi on behalf of the Government of Jammu and Kashmir; and

(3) to be in charge of the Jammu and Kashmir State properties in India.

#### SCHOLARSHIPS TO BACKWARD CLASSES

**\*386 Ch. Raghbir Singh:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the scholarships for college students belonging to Backward Classes are granted every year;

(b) if so, how many such scholarships were given last year and how many this year; and

(c) what is the total number of such scholarships granted annually in Uttar Pradesh?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) Yes,

scholarships are awarded for post-matriculation studies to candidates belonging to all Backward Classes, which include Scheduled Castes, Scheduled Tribes and Other Backward Classes.

(b) and (c). A statement is laid on the Table of the House. [See Appendix II, annexure No. 40].

#### SCHEDULED CASTE SCHOLARSHIPS

**\*387 Shri Veeraswamy:** Will the Minister of Education be pleased to state:

(a) how many applications have been received from Scheduled Caste students from all over India for Government of India Scholarships, for the academic year 1952-53;

(b) of them, what is the number from Madras State; and

(c) how many scholarships have been sanctioned for this year and for what courses?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** The hon. Member's attention is drawn to the statement laid on the Table of the House. [See Appendix II, annexure No. 41].

#### MILITARY COLLEGES

**128. Sardar Hukam Singh:** Will the Minister of Defence be pleased to state:

(a) whether there are any Military Colleges in India where admission is confined to the sons or dependents of soldiers;

(b) if so, what is their number and where they are situated;

(c) whether any of these colleges is situated in the State of Punjab also;

(d) if so, where this college was started and the number of boys under training there just at present;

(e) the total number of boys that have so far been given education in this college;

(f) whether it has been decided to transfer this college to U.P., or whether this has actually been transferred; and

(g) if so, why?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Military Colleges where admission for education was confined to the sons or dependents of military personnel have ceased to exist since 1st August, 1952.